

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-6/1999/439 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abdul Hakim,  
Presiding Officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati the <sup>th</sup>24 January, 2025

Sub: **Casual leave.**

Ref:- Your letter No. MACT2K/591/25, dtd. 22.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.01.2025**. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, Assam, and in his absence, the Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, Assam shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-6/1999/440 - 442 /A, dated**

Copy to :

, 24-01-2025

1. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, Assam.
2. The Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*